

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW**

**CCP No. 332/00049/2018
In Original Application No. 223/2018**

This, the 23rd day of April, 2019

**Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Amit Kumar Srivastava, aged about 31 years, son of Late V.M. Srivastava, R/o Village-Sondhi (ward no.6), Post-Kheta Sarai, District- Jaunpur, presently posted on the post of Senior Technician grade-1 (Electrical Bhudwal Railway Station Lucknow Division, Lucknow).

..Applicant
By Advocate : None.

Vs.

Vijay Laxmi Kaushik, Divisional Manager (Personal), North Eastern Railway, Ashok Marg, Lucknow.

.....Respondents

By Advocate: Sri Ashutosh Pathak.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

None for the applicant. Sri Ashutosh Pathak, learned counsel for the respondent is present and states that the order of this Tribunal has been fully complied with and in this regard he has handed over a copy of compliance affidavit, which has been served upon the learned counsel for the applicant today itself, wherein it is seen that the order dated 16.08.2018 has been passed in pursuance of the Tribunal's order dated 14.06.2018 wherein direction was given to the respondents to decide the representation of the applicant for transfer on his own request. It is seen that the respondents, after considering the representation, have rejected the claim of the applicant.

2. The compliance affidavit handed over by the respondent counsel is taken on record.

3. Accordingly, we feel that order of this Tribunal has been fully complied with. Accordingly, CCP is dismissed. Notice issued to the respondent stands discharged.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

JNS

